

Subject: Urgent complaint regarding burning of waste and severe air pollution caused by Hukuchand Jute Mill management, Halisahar area

2177/LP/2025
18/11/25

<jhadhiraj1983@gmail.com >
Sun, 19 Oct 2025 1:54:08 PM +0530

To "mefcc"<mefcc@gov.in>

Cc "dm-bar-wb"<dm-bar-wb@nic.in>,"ghatak.moloy"
<ghatak.moloy@gmail.com>,"publicgrievance-ngt"<publicgrievance-ngt@gov.in>

Tags: Not in Contacts

To
Hon'ble Minister of Environment, Forest and Climate Change, Government of India

Copy to:

1. The District Magistrate,
North 24 Parganas,
Government of West Bengal.
2. Hon'ble Labour Minister, Government of West Bengal
3. The Chairperson, National Green Tribunal (NGT), New Delhi
- 4 Chief Factory Inspector, Barrackpore

Subject: Urgent complaint regarding burning of waste and severe air pollution caused by Hukuchand Jute Mill management, Halisahar area

Sir/Madam,

With due respect, I, Dhiraj Kumar Jha, General Secretary of Jute Shramik Union, would like to bring to your kind notice that serious environmental pollution and inhumane working conditions prevail at Hukuchand Jute Mill, Barrackpore, particularly in the Halisahar Labour Lines area.

Earlier, I had submitted a complaint to the West Bengal Pollution Control Board (WBPCB) regarding the same. However, the Board, vide Memo No. 1407 dated 15.10.2025, has informed me that the matter does not fall under their jurisdiction (copy enclosed for reference).

Unfortunately, despite repeated complaints, the situation has worsened. Today, on 19th October 2025 at around 1:00 PM, the mill management or its contractors have burnt a large quantity of industrial and domestic waste near the mill premises (Location: WCC6+P75, Bischpur, Halisahar, Kanchrapara, West Bengal 743135). This act has caused dense smoke and toxic fumes, severely polluting the surrounding air and making it difficult for workers and local residents to breathe.

This reckless burning of waste is not only a clear violation of environmental norms under the Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986, but also endangers public health and the ecosystem.

I, therefore, urge your good office to take immediate cognizance, initiate an urgent inquiry, and direct the concerned authorities to take strict action against the responsible management of Hukuchand Jute Mill for such repeated violations.

Enclosures:

1. Copy of WBPCB letter (Memo No. 1407 dated 15.10.2025)
2. Photographic evidence' (dated 19.10.2025, time 01:08 PM)

Thanking you,

Yours faithfully,

S/d

Dhiraj Kumar Jha

General secretary

Jute sarmik union

8777432248

J C Das Road Uttar Prasad Nagar

Po hazinagar DIST 24pgs North

PIN 743135

4 Attachment(s)

Memo No.1407 dt.15.10.25.pdf
243.9 KB

1000316571.jpg
989.4 KB

1000316574.jpg
1 MB

1000316577.jpg
1 MB



LIFE
Lifestyle For
Environment

WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
PG Cell and ANA&T Cell, Mani Square, 8th floor
Block / Space-8IT on Western Side,
164 / 1, Maniktala Main Road, Kolkata-700054,
Ph- 033-2202 3130, Website: www.wbpcb.gov.in

Memo No. 1467 - PG/LD/03/2025

Date: 15/10/2025

To
Dhiraj Kumar Jha,
(General Secretary of "Jute Shamik Union"),
J.C. Das Road,
Hazinagar,
North 24 Parganas,
Pin - 743135.
Mail Id - <jhadhiraj1983@gmail.com>

Sub: Complaint regarding creation of nuisance due to pollution and inhumane conditions in Hukuchand Jute Mill of Barrackpore at Halisahar Labour Lines.

Sir/Madam,

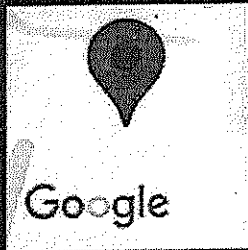
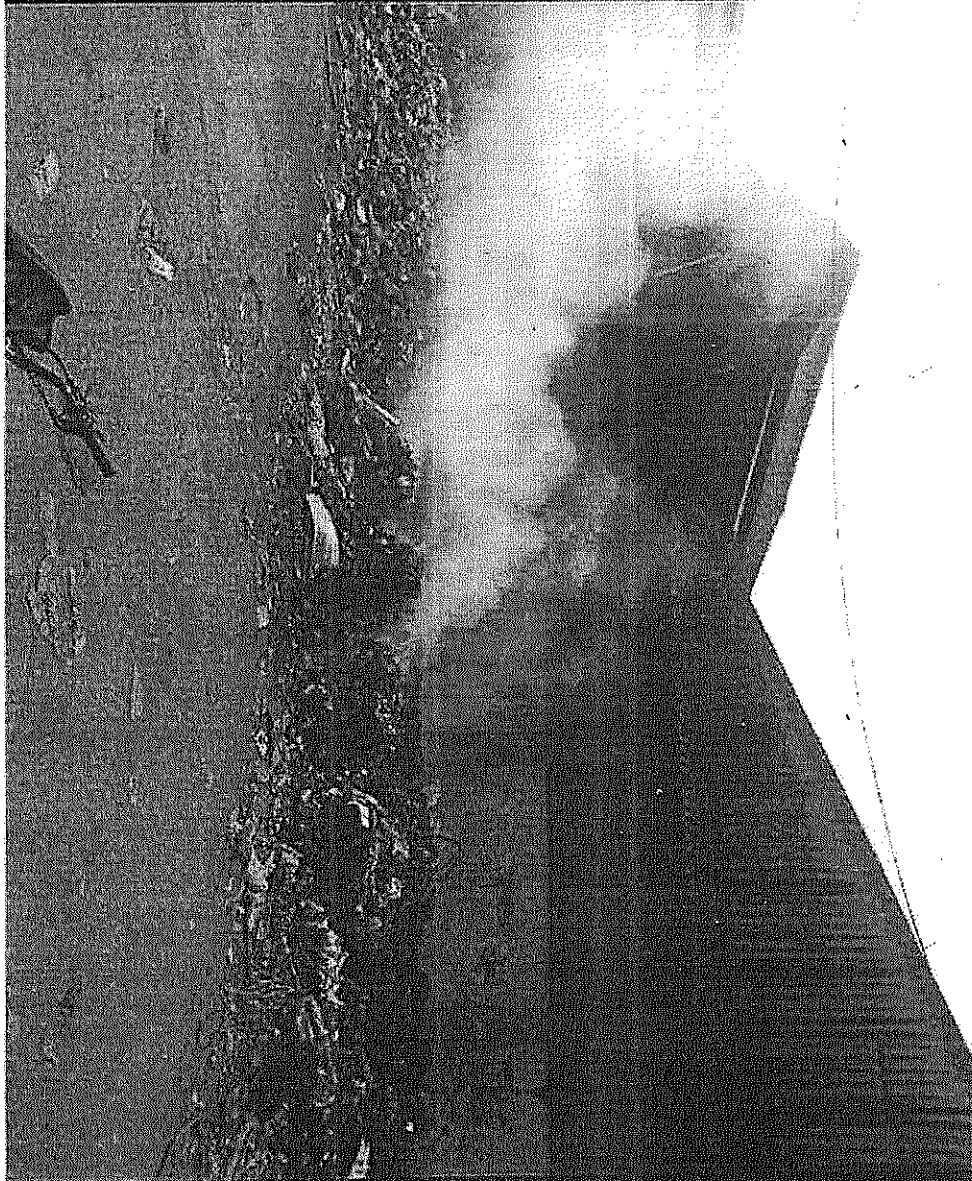
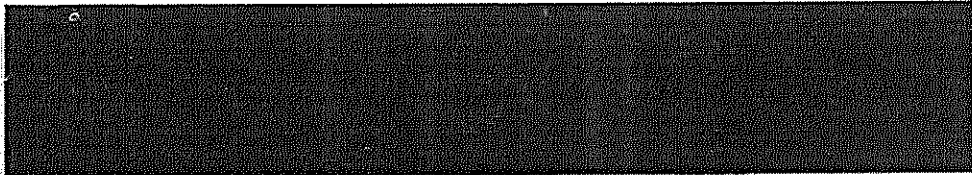
The above-mentioned complaint does not fall under the purview of the State Board. You may approach to the appropriate authority in this regard.

This is for your information please.

Yours faithfully,


Senior Scientific Officer & In-charge,
Public Grievance Cell

Encl: As stated.



WCC6+P75, Bischpur,
Halisahar, Kanchrapara, clear sky
West Bengal 743135, India 33.0 °C
19 Oct 2025 01:08 pm